

(c) whether with the help of production of public sector now spread over wide spheres of economy, industrialists (private sector) spread their empires, earning huge profits; and

(d) if so, action taken/proposed to stop the loot of public sector by private sector?

THE MINISTER OF INDUSTRY (SHRI BRIJ LAL VERMA): (a) No, Sir, so far as the Industries are concerned.

(b) Does not arise.

(c) and (d). The policy followed by Government is directed towards achieving a balanced industrial growth through a mixed economy. If there are any specific instances of industrialists in the private sector looting the public sector, they may be brought to the notice of Government so that they could be investigated and remedial action taken.

Revision of Coal Prices

554. SHRI VASANT SATHE: Will the Minister of ENERGY be pleased to state:

(a) whether there is a proposal under consideration of Government for effecting revision of coal prices;

(b) if so, facts thereof; and

(c) decision taken in the matter?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) Yes, Sir.

(b) and (c). An Inter-Ministerial Committee was constituted on 8th January, 1975 to examine the question of coal prices. Pending completion of detailed studies, the Committee submitted an interim report in March, 1975 recommending the new price structure for 1975-76. With some modification to the recommendation contained in the interim report of the Committee, the pit-head

prices of coal/coke were revised w.e.f. 1-7-75 which are still in force.

The Committee has since submitted its final report on the revision of coal prices for 1977-78 and 1978-79, which is under consideration of the Government.

मध्य प्रदेश के मन्दासौर जिले में रेडियो स्टेशन

556. डा० लक्ष्मी नारायण पाण्डेय: क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या मध्य प्रदेश के मन्दासौर जिले में, जोकि राजस्थान की सीमा पर है और जो इन्दौर से लगभग 250 कि० मी० है, एक रेडियो स्टेशन स्थापित करने की मांग की गई है; और

(ख) यदि हां, तो इस मामले में सरकार द्वारा क्या कार्यवाही की गई है ?

सूचना और प्रसारण मंत्री (श्री लाल कृष्ण शर्मा): (क) जी नहीं। मन्दासौर जिला पहले ही आवाशवाणी के इन्दौर केन्द्र के प्राथमिक सेवा क्षेत्र में आता है।

(ख) प्रश्न नहीं उठता।

Reconstitution of Film Censor Board

557. DR. LAXMINARAYAN PANDEYA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government are considering the reconstitution of the Film Censor Board;

(b) whether there are complaints of irregularities and favouritism against the existing Board; and

(c) the basis or criteria adopted in the constitution of the Film Censor Board?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) Yes, Sir.

(b) No complaints of irregularities and favouritism against the existing Board have been received by Government. However, on receipt of complaints in writing against some films or otherwise, these were called for and dealt with by the Central Government in accordance with the provisions of the Cinematograph Act and the Rules made thereunder.

(c) Members of the Board are appointed on the basis of their individual merits and suitability, being persons qualified, in the opinion of the Central Government, to judge the effect of films on public.

उच्च न्यायालय के परिसर में राष्ट्रपति के रूप में कार्य कर रहे उप-राष्ट्रपति के पुतले को जलाये जाने के समाचार

558. श्री जनेश्वर मिश्र : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उच्चतम न्यायालय के निर्णय के पश्चात् उच्चतम न्यायालय के परिसर में कुछ अवांछनीय तत्वों ने राष्ट्रपति के रूप में कार्य कर रहे उप-राष्ट्रपति का पुतला जलाया था तथा उनके विरुद्ध नारे लगाये थे; और

(ख) इस मामले में सरकार ने क्या कार्यवाही की है ?

गृह मंत्री (चौधरी चरण सिंह) : (क) ऐसी कोई घटना सरकार के ध्यान में नहीं आई है ।

(ख) प्रश्न नहीं उठता है ।

Coal Supply for Steel

559. SHRI K. LAKKAPPA : (Will the Minister of ENERGY be pleased to state:

(a) whether there is any plant for maintaining coal supply for steel; and

(b) if so, outlines thereof?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN):

(a) and (b). Yes, Sir. An Annual Plan for coal supplies to steel plants during 1977-78 has been drawn up in consultation with Steel Authority of India and Department of Steel. The anticipated demand of coking coal during 1978-79 and 1983-84 is estimated approximately at 17.4 and 20 million tonnes respectively for a hot metal production of approximately 12 million tonnes during 1978-79, and 14.8 million tonnes during 1983-84. Steps have been taken to meet the anticipated coal requirements of steel plants.

ट्रेक्टरों का मूल्य

560. श्री के० लकप्पा : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या गत वर्ष के दौरान ट्रेक्टरों के मूल्यों में काफी वृद्धि हुई है;

(ख) क्या उनके मूल्यों को कम करने हेतु सरकार ने अनुरोध किया गया है; और

(ग) यदि हां, तो इस बारे में सरकार द्वारा क्या कार्यवाही की जा रही है ?

उद्योग मंत्री (श्री बृजलाल वर्मा) :

(क) ट्रेक्टरों का निर्माण करने वाले 11 एककों में से वर्ष 1976 में पांच एककों ने कच्चे मान, हिस्से पुर्जों, उपरिब्यय आदि की कीमत में वृद्धि के कारण अपने ट्रेक्टरों की कीमत बढ़ाई ।

(ख) तथा (ग) जी हां, सरकार उचित स्तर तक कीमतों को रोकने के लिए प्रयत्न करती रही है । अलग-अलग अर्थव्यवस्थाओं में अधिक पसन्द किए जाने वाले माडल के ट्रेक्टरों की कीमतों पर मूल्य निगरानी रखी जा रही है ।